

[Print](#)**Defective Case Register from 2026-07-14 to 2026-07-14**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/20743/2026	ACHYUTANANDA PATTANAIK	2026-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
2	D-CONTC/22959/2026	ADV.	2026-07-14	i) WP(C) no. and W.A. no. not mentioned in reference certificate.ii) Date of order and W.A. no. not mentioned in prayer of the petition.
3	D-CMAPL/37203/2025	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	2026-07-14	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Day of delay left blank in prayer of I.A. no. 480/2026
4	D-WP(C)/31602/2026	JAYASHREE BISWAL	2026-07-14	.Subject Code incorrectly Mentioned
5	D-WP(C)/15340/2026		2026-07-14	PETITIONER NO 18 AGE NOT MENTIONED.
6	D-ABLAPL/20708/2026	ADHIRAJ MOHANTY	2026-07-14	Name of the petitioner No.2 mentioned in C.title not tally with the signature put in V.nama.
7	D-WP(C)/29580/2026	SOUMYA RANJAN PATI	2026-07-14	1. Ann.6 not attested. 2..Receipt Showing Serv.copy To cg not Filed.
8	D-CONTC/29034/2026	SHASHANKA SHEKHAR PATRA	2026-07-14	i) District of op not furnished in cause title. ii) Reference certificate not furnished
9	D-WP(C)/30338/2026	RABINARAYAN NAYAK	2026-07-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of office order vide annex-6 not tally with Index.Date of copy of representation vide annex-17 not tally with Index.Date of copy of appeal petition vide annex-29 not tally with Index.Page 28 not neat.
10	D-CRLMC/19937/2026	NIRANJAN LENKA	2026-07-14	C.copy of annexure-1 not filed
11	D-WP(C)/31236/2026	JAYASHREE BISWAL	2026-07-14	.Subject Code incorrectly Mentioned
12	D-WP(C)/31270/2026	JAYASHREE BISWAL	2026-07-14	1. Name of Petitioners in CT not tally with their signature. 2.Subject Code incorrectly Mentioned
13	D-CONTC/30145/2026	MOHIT KUMAR PATI	2026-07-14	copy of contc order under Anx-3 not filed as per Index
14	D-GUAP/29300/2026	PRABIN DAS	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-LAA/31309/2026	SUNKURU SUDHAKAR RAO	2026-07-14	1.D.C.Fee of Rs.356373/- to be Paid Put up for further S.R after payment of D.C.Fee for

				computing the period of limitation.
16	D-ABLAPL/20779/2026	BYOMAKESH TRIPATHY	2026-07-14	1Rs 50/- not paid on V.nama.
17	D-WP(C)/30758/2026	AJAYA KUMAR MOHARANA	2026-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code Not Furnished .
18	D-WP(C)/30821/2026	BHASKAR CHANDRA PANDA	2026-07-14	Name of proprietor not mentioned in CT
19	D-WA/30941/2026	SRINIVAS MOHANTY	2026-07-14	op 5 to 11 were not party in writ petition, being aggrieved not furnished
20	D-WP(C)/31147/2026	BADRINARAYAN PANDA	2026-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-WP(C)/31164/2026	BHABANI PRASAD MOHANTY	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
22	D-WP(C)/29277/2026	SHIBANI SHANKAR PRADHAN	2026-07-14	.Subject Code incorrectly Mentioned
23	D-BLAPL/20059/2026	BISWORANJAN SWAIN	2026-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Village name of the victim should be redacted from 2nd and 4th line of page 3. ii) Page no.10 not legible.
24	D-ABLAPL/20844/2026	MD. GOLAM MADANI	2026-07-14	Name and Details of Victim/Informant mentioned in Petition and annexure be redacted thereafter put up for SR.
25	D-CRLMC/18830/2026	JYOTIRMAYA SAHOO	2026-07-14	1. Name of the petitioners not furnished in V.nama
26	D-ABLAPL/20752/2026	PANCHANAN PANIGRAHI	2026-07-14	1. Annexure-1 not properly page marked in Index.
27	D-ABLAPL/20647/2026	MANAS KUMAR CHAND	2026-07-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/victim mentioned in Annexure-1(pg. 7-9) be redacted AND redacted copy of the same be filed. 2.Non-redacted copy of FIR be kept in closed envelop.
28	D-WP(C)/28085/2026	JAYASHREE BISWAL	2026-07-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 26 not neat.
29	D-WP(C)/30898/2026	PRATIK NAYAK	2026-07-14	1.Address of op.2 not furnished.2.Page19 not available.3.Nomenclature not furnished in V>Nama

30	D-WP(C)/30692/2026	JAYASHREE BISWAL	2026-07-14	.Subject Code incorrectly Mentioned
31	D-BLAPL/20847/2026	MANGU NANDY	2026-07-14	Name of Informant/ Victim /address to be redacted from Annex-1 thereafter put up SR.
32	D-CONTC/29530/2026	ADV.	2026-07-14	Contc no. not furnished in reference certificate.
33	D-WP(C)/31152/2026	BHABANI PRASAD MOHANTY	2026-07-14	14-NOT PROPERLY INDEXED.
34	D-WP(C)/31630/2026	DHANESWAR BEHERA	2026-07-14	1. Date Chart not filed. 2. Name of father of Pet. in Sl.2 of Affidavit not correct. 3. Ann.7 not marked
35	D-CONTC/30127/2026	ADV.	2026-07-14	Code Not indicated. i) Annexure-2 repeated in Book mark.ii) Age of the deponent in affidavit not tally with cause title.
36	D-WP(C)/30407/2026	KISHORE KUMAR MISHRA	2026-07-14	Index page marking not proper.Paragraph not mentioned affidavit in the I.A.
37	D-ABLAPL/20754/2026	SK JONED FAIZ	2026-07-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-1 not page marked in Index.2. Page no.8 not filed.3. Welfare fee of Rs.50/- not paid in V.nama.
38	D-BLAPL/20769/2026	ABHISIDDHANTA SAHOO	2026-07-14	Hologram of Rs. 50/- not affixed in V.nama.
39	D-WP(C)/29752/2026	SUBRAT SATPATHY	2026-07-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-ABLAPL/20716/2026	JYOTIRMAYA SAHOO	2026-07-14	Annexure-1 not legible.
41	D-WP(C)/30091/2026	RAJENDRA KUMAR DASH	2026-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Name of the deponent in affidavit does not tally with solemnly affirmation para.
42	D-FAO/31262/2026	GYANENDRA KUMAR TRIPATHY	2026-07-14	1.Court Fee 12/ payable , paid 6/ rest 6/ to be paid 2. under taking for oriya annexure not furnished
43	D-WP(C)/30961/2026	AKSHAYA KUMAR PANDEY	2026-07-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
44	D-WP(C)/29181/2026	SOUBHAGYA KUMAR RATH	2026-07-14	Page 12 and 14 not neat
45	D-WP(C)/31927/2026	SAIBRATA RATH	2026-07-14	Welfae fund of Rs.50/- not paid.
46	D-WP(C)/28101/2026	SANDHYARANI PANI	2026-07-14	Paragraph not correctly mentioned in the affidavit
47	D-CRLMC/20840/2026	NIRANJAN LENKA	2026-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Name of the deponent in affidavit does not tally with declaration.
48	D-WP(C)/30815/2026	BUDHIRAM DAS	2026-07-14	Page no. 17 not in order.
49	D-BLAPL/21002/2026	PRAHALLAD SAHU	2026-07-14	Name of appellant not tally with V.nama AND petition
50	D-BLAPL/20882/2026	UMA SHANKAR PATEL	2026-07-14	1. PRAYER NOT PROPERLY FURNISHED.2.D.C.FEE RS.5/- TO BE PAID ON V.NAMA. 3. NAME OF THE INFORMANT WITH ADDRESS and MOBILE NO REFLECTED IN THE ANNEX.2. BE KEPT IN COVER
51	D-WP(C)/31263/2026	SUBHADUTTA ROUTRAY	2026-07-14	1. After page no.17 not marked and legible. 2..Subject Code incorrectly Mentioned
52	D-WP(C)/31984/2026	SUBHADUTTA ROUTRAY	2026-07-14	1. Age of the petitioner no.2 not furnished in Affidavit.
53	D-WP(C)/29283/2026	SHIBANI SHANKAR PRADHAN	2026-07-14	.Subject Code incorrectly Mentioned
54	D-WP(C)/31651/2026	JAYASHREE BISWAL	2026-07-14	.Subject Code incorrectly Mentioned
55	D-BLAPL/20635/2026	SUSANTA KUMAR SAHU	2026-07-14	C.T.Case No.Mentioned in BLAPL Petition not tally with Rejection Order.
56	D-BLAPL/20881/2026	JNYANANANDA PANDA	2026-07-14	page nos. 7 to 12 not neat and legible.
57	D-WP(C)/29584/2026	HEMANTA KUMAR MOHANTA	2026-07-14	1. Name of Pet. in CT not tally with signature.
58	D-CONTC/23659/2026	BRAHMANANDA TRIPATHY	2026-07-14	i) Date of order and WP(C) no. not mentioned in prayer of the petition.ii) Cause title of wp(c) not filed iii) Annexure-2 not mentioned in the body of the petition.iv) For further S.R. after removal of defect.
59	D-CONTC/31882/2026	ADV.	2026-07-14	i) Year of the date of order mentioned in book mark under annexure-1 not correct.
60	D-WA/30975/2026	ANJAN KUMAR BISWAL	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED good ground not furnished
61	D-BLAPL/20219/2026	BIBHUTI RANJAN SWAIN	2026-07-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Signature of the petitioner in V.nama does not tally with cause title.2. Name of the Informant/Victim to be redacted in page no.15
62	D-BLAPL/20737/2026	HRUDANANDA MOHAPATRA	2026-07-14	.2nd para of declaration of the affidavit not properly mentioned. 2.Page No. 73 not legible. 3.Free copy/Certified copy of Rejection order not filed.

63	D-WA/30884/2026	DILLIP KUMAR RAY	2026-07-14	petitioners and op -5 to 8 were not party in writ petition, nos not furnished in writ petition, further SR
64	D-WP(C)/29651/2026	SANJEEB KUMAR JENA	2026-07-14	1-COURT FEE IS DEFICIENT. 1.Rs.42 to be paid
65	D-RPFAM/31255/2026	SAROJ KUMAR MISHRA	2026-07-14	further SR after filling of c copy
66	D-CMP/31272/2026	BAIBASWATA PANIGRAHI	2026-07-14	A.Fee of Rs.1.10/order be paid on the C.Copy under A-1.
67	D-CONTC/22659/2026	SAMEER KUMAR DAS	2026-07-14	i) Address of contemnors no.2 not tally with annexure-1.
68	D-WP(C)/31460/2026	DR.PURUSOTTAM CHULI	2026-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
69	D-WP(C)/31800/2026	ANJAN KUMAR BISWAL	2026-07-14	1-COURT FEE IS DEFICIENT. 1. Annexure-3 and 4 not page marked in Index.2. Deficit court fee of Rs.42/- not paid in the petition
70	D-WA/30769/2026	BISWABARA DASH,A.S.C	2026-07-14	further SR after filling of c copy of order
71	D-WA/31879/2026	PRANAB KUMAR GHOSE	2026-07-14	1.Period of Delay 24 days delay. 2. Authentication fee due on the (b) Appellate Court Judgement Payable Rs-2.25/- Rs-2/- paid. Rs-0.25/- to be paid. i) Reference certificate not furnished. ii) Legible copy of page no. 74-86 88 89 91 94 are to be filed. iii) Address of the Honble court not correctly furnished in I.A. iv) Para no. not furnished in I.A
72	D-ABLAPL/20644/2026	SAUBHAGYA KETAN NAYAK	2026-07-14	1.Para-1 of the Affidavit not properly mentioned. 2.Page no. 18 furnished twice.
73	D-BLAPL/20798/2026	ANIRUDHA DAS	2026-07-14	1 Rs 50/- not paid on V.nama.
74	D-BLAPL/20917/2026	SUBHAM SATAPATHY	2026-07-14	1.Paragraphs not properly mentioned in petition as well as declaration of affidavit. 2.Address and mobile No. of victim mentioned in Annexure-1 (para-6 of page 9-10) be redacted.
75	D-WP(C)/30536/2026	MAHENDRA KUMAR SAHOO	2026-07-14	Relation of the petitioner with Late Gopinath Behera in cause title not correct.
76	D-WP(C)/30359/2026	DR. BINODA KUMAR MISHRA	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D-BLAPL/20764/2026	ABHISIDDHANTA SAHOO	2026-07-14	Hologram of Rs.50/- not affixed in V.nama.
78	D-WP(C)/28163/2026	PRASANTA KUMAR SATAPATHY	2026-07-14	1-COURT FEE IS DEFICIENT. Rs.24.00 to be filed.
79	D-BLAPL/20825/2026	SUSIL KUMAR PATNAIK	2026-07-14	Name of Informant/ relatives/Address to be redacted from Annex-1 and be kept sealed cover thereafter put up SR

80	D-WP(C)/30073/2026	AJAYA KUMAR MOHARANA	2026-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Index not properly page marked.2. Date of representation under Annexure-4 does not tally with Index 2..Subject Code Not Furnished .
81	D-BLAPL/20766/2026	ABHISIDDHANTA SAHOO	2026-07-14	1.Detail address and mobile No. of the victim mentioned in page- 8 and 9 be redacted. 2.Redacted copy of FIR be filed. 3.Non-redacted copy of the same be kept in closed envelop. 4.Hologram of Rs. 50/- not affixed in V.nama
82	D-WA/30883/2026	DILLIP KUMAR RAY	2026-07-14	annex-8 not furnished no of writ petition 2-petitioners and ops 5 to 8 were not parties in writ petition, further SR
83	D-WP(C)/31343/2026	DURGESH NARAYAN RATH	2026-07-14	Page 54 not available
84	D-BLAPL/20841/2026	BIKRAM CHANDRA GHADAI	2026-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annex- 1 and 2 not mentioned i petition
85	D-CRLA/15563/2026	DEBASISH SAMAL	2026-07-14	Period of Delay 3 days delay , Limitation petition not filed.
86	D-WP(C)/28161/2026	NAMITA PATTANAIK	2026-07-14	Page 26 29 31 32 and 33 not legible
87	D-WP(C)/31807/2026	KISHORE KUMAR MISHRA	2026-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not mentioned in the affidavit and also I.A.Name of the Adv not mentioned capital letter in the v.nama. 2.Receipt Showing Serv.copy To cg not Filed.
88	D-CMAPL/30790/2026	KISHORE KUMAR JENA	2026-07-14	8-CAUSE TITLE NOT IN ORDER. 1. Authentication fee due on the Appellate Court Judgement Payable Rs-27/-. Rs-3/- paid. Rs- 24/- to be paid. 2. i) Date of order wrongly mention in synopsis and I.A. ii) Petitioner no. 2 not party in wp (c). iii) District of op. no. 2 not furnished in cause title. iv) Reference certificate not furnished. v) No Authorization for other petitioner to swear this affidavit.
89	D-WP(C)/29280/2026	SHIBANI SHANKAR PRADHAN	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-WP(C)/31080/2026	GHANASHYAM DASH	2026-07-14	1-COURT FEE IS DEFICIENT. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Court fee Rs. 6/- to be paid.
91	D-WP(C)/30352/2026	TIKERAM MEHER	2026-07-14	1. Page nos.10 12 14 16 18 to 23 not legible.

92	D-ABLAPL/17928/2026	SANJIB KUMAR BHANJADEO	2026-07-14	1. Description of Ann.2 in Index and Para 5 not correct.
93	D-WP(C)/30698/2026	JAYASHREE BISWAL	2026-07-14	1. Petition not signed by the advocate. 2..Subject Code incorrectly Mentioned
94	D-BLAPL/20791/2026	MANAS RANJAN SATAPATHY	2026-07-14	1.Annexure-1 not legible. 2.G.R. case mentioned in petition not reflected in certified copy of Rejection order.
95	D-CRLMC/20529/2026	NIRANJAN LENKA	2026-07-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
96	D-WP(C)/29282/2026	SHIBANI SHANKAR PRADHAN	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-WP(C)/31365/2026	KRUSHNA CHANDRA RATH	2026-07-14	1. Page no.26 marked a twice on the record.
98	D-WP(C)/29278/2026	SHIBANI SHANKAR PRADHAN	2026-07-14	.Subject Code incorrectly Mentioned
99	D-WA/30718/2026	ANJAN KUMAR BISWAL	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED good ground not furnished
100	D-WP(C)/29194/2026	SHARMISTHA SAMAL	2026-07-14	Date of copy of judgement vide annex-2 not tally with Index
101	D-CONTC/18333/2026	PRAVASH CHANDRA JENA	2026-07-14	i) For further S.R. after filing of cause title of wp(c) .
102	D-CRLMC/20571/2026	ACHYUTANANDA PATTANAIK	2026-07-14	1. GR case number not correctly furnished in page no.5.
103	D-WP(C)/31245/2026	JAYASHREE BISWAL	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page marking of Ann.3 in Index not correct
104	D-WP(C)/29275/2026	SHIBANI SHANKAR PRADHAN	2026-07-14	.Subject Code incorrectly Mentioned
105	D-WP(C)/30321/2026	ARUPANANDA GOSWAMY	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-WP(C)/31260/2026	JAYASHREE BISWAL	2026-07-14	.Subject Code incorrectly Mentioned
107	D-WP(C)/30848/2026	SASANKA SEKHAR PAIKRAY	2026-07-14	Page nos.99 100 101 and 107 not neat.
108	D-ABLAPL/20768/2026	ABHISIDDHANTA SAHOO	2026-07-14	1. Rs 50/- not paid on V.nama
109	D-CONTC/29187/2026	ADV.	2026-07-14	Synopsis and date chart not mentioned in index.
110	D-WP(C)/29373/2026	RABINDRA NATH PRUSTY	2026-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not correctly mentioned in the affidavit.
111	D-WP(C)/31198/2026	JITENDRA SAMANTARAY	2026-07-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.L.A.A.fee of Rs.10/- not paid in V.nama.
112	D-CRLMC/17157/2026	SOUBHAGYA KUMAR DASH	2026-07-14	1.Mobile number of the Informant/Victim to be redacted in page .11
113	D-WP(C)/31528/2026	NIHAL RATH	2026-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
114	D-BLAPL/20776/2026	GAJENDRANATH ROUT	2026-07-14	Wrongly mentioned P.R.No. 131/2026 instead of 131/2026-27 in petition.
115	D-CONTC/29029/2026	ADV.	2026-07-14	i) District of op no. 1 not furnished in cause title. ii) Reference certificate not furnished
116	D-MSA/30699/2026	AMIT PRASAD BOSE	2026-07-14	page 47 to 52 not visible
117	D-ABLAPL/20604/2026	SAMIR KUMAR BEHERA	2026-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
118	D-WP(C)/31268/2026	SUBHADUTTA ROUTRAY	2026-07-14	Date not mentioned in Annexure-3.
119	D-FAO/30715/2026	PRATIMA NAYAK,C.G.C	2026-07-14	good ground not furnished
120	D-WP(C)/29274/2026	SHIBANI SHANKAR PRADHAN	2026-07-14	.Subject Code incorrectly Mentioned
121	D-WP(C)/31566/2026	BIDYADHAR MANSING	2026-07-14	1. Annexures-1 and 2 not properly page marked. 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated 3.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 4..Name Of The Filing Advocate Not In Capital Letters In The Petition
122	D-WP(C)/31728/2026	SURYAKANTA DWIBEDI	2026-07-14	1. Page nos.14 and 15 not neat and legible.
123	D-ABLAPL/20662/2026	SAUBHAGYA KETAN NAYAK	2026-07-14	Page No. 18 furnished twice.
124	D-WP(C)/31075/2026	DR.PURUSOTTAM CHULI	2026-07-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 and 16 not neat.
125	D-WA/31062/2026	SURYA NARAYAN PATNAIK, AGA	2026-07-14	good ground not furnished
126	D-CRLMC/20893/2026	JANMEJAYA KATIKIA	2026-07-14	1. As per impugned order under Annexure-1. S.T. case No not mentioned in the cause title
127	D-WP(C)/31289/2026	MANASI SETHI	2026-07-14	20-VERNACULAR CERTIFICATE NOT FURNISHED.

128	D-ABLAPL/20039/2026	SATYABRATA SENAPATI	2026-07-14	1. Name of Victim in Page 12, para 1 8th line, Page 15 point no.12 4th line be redacted. Resubmit for SR after removal of defects.
129	D-BLAPL/20795/2026	LALITA NARAYAN PATTNAIK	2026-07-14	Paragraphs not properly mentioned in Application as well as declaration of affidavit.
130	D-ABLAPL/20713/2026	BISWARANJAN DALAI	2026-07-14	14-NOT PROPERLY INDEXED. Annexure-1 not properly paginated.
131	D-ABLAPL/20736/2026	JYOTIRMAYA SAHOO	2026-07-14	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
132	D-ABLAPL/20807/2026	SRINIBAS SAHOO	2026-07-14	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
133	D-WP(C)/29281/2026	SHIBANI SHANKAR PRADHAN	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
134	D-EXP/30902/2026	MOHIT KUMAR PATI	2026-07-14	Put up for SR after filing of c. copy of impugned order
135	D-ABLAPL/20651/2026	JUGALA KISHORE PANDA	2026-07-14	Para-2 of the Affidavit not properly mentioned.
136	D-FAO/30695/2026	G.P.DUTTA	2026-07-14	1.Period of Delay 11 days
137	D-WP(C)/30323/2026	ARUPANANDA GOSWAMY	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
138	D-ABLAPL/20828/2026	DEBASNAN DAS	2026-07-14	Page No.15 and 16 Not Legible.
139	D-CRLMC/20674/2026	SAPAN KUMAR LENKA	2026-07-14	1. Date of order under Annexure-1 does not tally with para-2 of the petition.2. Date of impugned order under Annexure-2 does not tally with prayer of the petition.
140	D-CMP/31444/2026	ARYA DASH	2026-07-14	Put up for further S.R after filing the correct C.Copy incorporating the P.L.Rs of Defendant No-6 and Corrected Cause Title.
141	D-WP(C)/31178/2026	LALITENDU MISHRA	2026-07-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
142	D-BLAPL/19282/2026	ANIRUDHA DAS	2026-07-14	As per Rejection order the name of Lower Court not tally with Cause title
143	D-WP(C)/31720/2026	SURYAKANTA DWIBEDI	2026-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Paragraph no. not correctly furnished in declaration.
144	D-CONTC/29030/2026	ADV.	2026-07-14	i) District of op not furnished in cause title. ii) Reference certificate not furnished
145	D-WP(C)/28084/2026	DURGA PRASAD PANIGRAHI	2026-07-14	Page marking not tally with index and book mark.
146	D-ABLAPL/20829/2026	SUBHRAJEET JENA	2026-07-14	Reference certificate not correctly furnished.

147	D-WP(C)/29594/2026	CHINNARI ANAND RAO	2026-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Deficit Court Fee of Rs.12 to be paid on Petition.
148	D-ABLAPL/20622/2026	SOUBHAGYA KUMAR DASH	2026-07-14	Paragraphs not properly mentioned in declaration of affidavit.
149	D-WP(C)/31730/2026	PRAKASH KUMAR MISHRA	2026-07-14	.Subject Code incorrectly Mentioned
150	D-CONTC/29502/2026	ADV.	2026-07-14	1.CONTC Petition not correctly furnished in Index.2. Date of order under Annexure-1 does not tally with para-2 of the petition.3. Postai receipt not filed.
151	D-ABLAPL/20824/2026	BISWAPRAKASH MOHAPATRA	2026-07-14	Name of Victim/Informant mentioned in Annexure and Petition be redacted thereafter put up for SR.
152	D-CRLMC/19951/2026	AMITAV TRIPATHY	2026-07-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
153	D-WP(C)/31019/2026	SANJAY KUMAR PATRA	2026-07-14	1. Date of representation under Annexure-3 does not tally with Index. 2..Subject Code incorrectly Mentioned
154	D-BLAPL/20899/2026	DEEPAK RANJAN PARIDA	2026-07-14	1. SL. NO. 7 of petition para not proper place.
155	D-WP(C)/30538/2026	LAXMIKANTA MOHANTY	2026-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-3 not correctly mentioned in the affidavit.
156	D-ABLAPL/20721/2026	JYOTIRMAYA SAHOO	2026-07-14	Page No. 9 not legible.
157	D-CONTC/29028/2026	ADV.	2026-07-14	i) District of op not furnished in cause title. ii) Reference certificate not furnished.
158	D-ABLAPL/20880/2026	JNYANANANDA PANDA	2026-07-14	1. Address of the informant reflected in the petition.2. Address of the informant reflected in the FIR be kept in cover .
159	D-WP(C)/29273/2026	SHIBANI SHANKAR PRADHAN	2026-07-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Occupation not mentioned in the affidavit.